

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AZHARUDDIN
KHOKHAR NIWAS V/P- HARJI, TEH- AHORE ,
RAJASTHAN, 343001

Roll No - 201

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UKEY KHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. VIJAY SINGLA
HNO. 22-A FIRST FLOOR , GALI NO. 9 NEAR MANISH
BOOK DEPOT, KAUSHIK ROAD, EXTENTION 2-B,
NANGLOI, DELHI, 110041

Roll No - 202

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM NIWAS SINGLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
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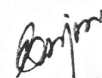
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Signature of Candidate :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV RANJAN KUMAR
C/O. MOHAN BABU (ADVOCATE) MOH.-
SANCHIPATTI, BAGMALIGACHHI, P.O.-HAJIPUR, PS.-
HAJIPUR TOWN, BIHAR, 844101

Roll No - 203

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJESHWAR PRASAD

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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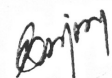
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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 204

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. AJAY KUMAR
MO.- NAYATOLA, POST- HAJIPUR , BIHAR, 844101

Father's / Husband's Name :
SHRI RAM MAYA ROY

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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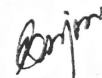
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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR
HNO. 25/445 ASHOK NAGAR NEAR POWER HOUSE
BAHADUR GARH, HARYANA, 124507

Roll No - 205

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DHARAMPAL SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. GAURAV CHOUBE
H.NO. 121, TRIMURTI CHOWK, SUNDER NAGAR,
CHHATTISGARH, 492013

Roll No - 206

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI CHANDRA PRAKASH CHOUBE

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. PRAMOD KUMAR SRIVASTAVA
SIKANDARPUR BAJAHA, KAUSHAMBI, UTTAR
PRADESH, 212213

Roll No - 207

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE HARGOVIND PRASAD SRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
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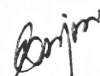
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Candidate's Name & Address

MR. ANIL KUMAR PANDEY
389/1, MAYAPURI, NAIKA, JHUNSI, UTTAR PRADESH,
211019

Roll No - 208

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BATESHWAR NATH PANDEY

Examination Centre :

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MR. RAJEEV SINGH
MOHALLA - KISHAN GARH AMROHA, UTTAR
PRADESH, 244221

Roll No - 209

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JASWANT SINGH

Examination Centre :

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG SRIVASTAVA
H.NO. 144, NEAR POLICE STATION TIWARIPUR, UTTAR
PRADESH, 273001

Roll No - 210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHAMBHU SHARAN SRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. NANDITA
C-59, UPPER GROUND FLOOR, NEW MULTAN NAGAR,
MAIN ROHTAK ROAD , DELHI, 110056

Roll No - 211

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAJEEV DAHIYA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAHESH KUMAR PANDEY
H.NO-271-G NEAR NAKAHA RAILWAY OVER BRIDGE,
V.K. CHAURAH MOHALLA MIRZAPUR PACHPERWA
POST- GORAKHNATH , UTTAR PRADESH, 273015

Roll No - 212

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHESH MANI PANDEY

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

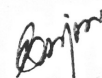
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MD.RAZAULLAH ANSARI
SHAMS ENCLAVE, FLAT NO A-1 NEAR JAMA MASJID,
KADRU PO- KADRU, PS- ARGORA,, JHARKHAND,
834002

Roll No - 213

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE MD.MAHMOOD ANSARI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

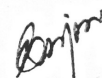
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT SRIVASTAVA
580-Y RAMJANKI NAGAR (NORTH) A-BLOCK
BASHARATPUR, UTTAR PRADESH, 273004

Roll No - 214

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMESH CHANDRA SRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR GUPTA
VILL- BHATHAT, POST- BHATHAT, PS- GULHARIYA,
UTTAR PRADESH, 273306

Roll No - 215

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DAYASHANKAR GUPTA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAN CHANDRA DIKSHIT
H.NO-272/13 SECTOR 12 INDIRA NAGAR, , UTTAR
PRADESH, 226016

Roll No - 216

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SURESH CHANDRA DIKSHIT

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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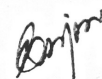
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH KUMAR MAURYA
HN.NO-437-A IN FRONT OF SUNDRAM MARRIAGE
HALL, MOH-RAMJANKI NAGAR, POST-
BASHARATPUR , UTTAR PRADESH, 273004

Roll No - 217

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BANKEY LAL MAURYA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

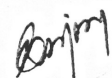
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAI KUMAR
VILLAGE- DEVIPUR, TOLA- DURGAPUR, POST-
BALAPAR VIA-FCI, UTTAR PRADESH, 273007

Roll No - 218

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LAL DEO

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

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I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJ KUMAR MISHRA
OFFICE OF THE DEPUTY DIRECTOR PROSECUTION
CIVIL COURT CAMPUS KANKER, CHHATTISGARH,
494334

Roll No - 219

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHOBH NATH MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SRIVIDYA G
G-04, SAI DHANUSH RESIDENCY, MAYURINAGAR,
RAMACHANDRAPURAM, TELANGANA, 502032

Roll No - 220

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI G.P.R. SHARMA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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TIME

PAPER

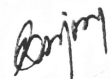
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH KUMAR
C/O. SHANKAR B. PATIL, NEAR SANTOSH HOTEL OPP.
DUKES COMP. W.P.P MARG CHEMBUR,
MAHARASHTRA, 400071

Roll No - 221

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE GOKUL PRASAD

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

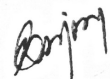
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALDEV PRASAD RAIKWAR
NEAR DEGREE COLLEGE , BHATIPURA MAHOBA,
UTTAR PRADESH, 210427

Roll No - 222

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUKHLAL RAIKWAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

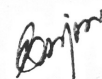
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVESH KUMAR SRIVASTAVA
NARSINGHPUR (KHURD) POST-CHANDAULI, UTTAR
PRADESH, 232104

Roll No - 223

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GUPTESHWAR LAL SRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR SHARMA
CHAMBER NO. 457 , ADVOCATES CHAMBER , HIGH
COURT OF HIMACHAL PRADESH , HIMACHAL
PRADESH, 171001

Roll No - 224

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KULDEEP PRAKASH SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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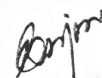
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK ARORA
HNO. 264, GALI NO. 10, NORTH GANDHI COLONY,
UTTAR PRADESH, 251001

Roll No - 225

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT. KASHMIRI LAL ARORA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEERAJ KUMAR
H.NO. 464/5/1 , SOUTH CIVIL LINE,
MUZAFFARNAGAR,, UTTAR PRADESH, 251001

Roll No - 226

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV KUMAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR SAHU
HIMALYAN HEIGHT BLOCK-2 , LIG-25, DUMARTARAI,
CHHATTISGARH, 492001

Roll No - 227

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI HARISHCHANDRA SAHU

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL KUMAR DAGAR
G-17/12, 3RD FLOOR , SECTOR-15 , ROHINI, DELHI,
110089

Roll No - 228

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUSHIL KUMAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. NIKITHA R. VORA
NO. 13/1, VENKATARAMAN STREET, 1ST FLOOR,
KONDITHOPE, TAMIL NADU, 600001

Roll No - 229

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI R. MOHANAKRISHNAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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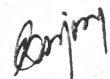
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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNDER PAL
VILLAGE- HUSAINPUR, POST AND PS.- RAMRAJ,
UTTAR PRADESH, 251320

Roll No - 230

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI RADHEY SHAYAM

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR SINGH
VILLAGE + POST- BELWATEKAR, , UTTAR PRADESH,
273302

Roll No - 231

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE KAILASH NARAYAN SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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PAPER

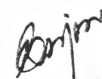
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MADHU RAM SAHU
NEW LAXMI NAGAR BACK OF SUMIT NAGAR
PACHPEDHI NAKA, RAIPUR, CHHATTISGARH,

Roll No - 232

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI LAXMINARAYAN SAHU

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANANT PRAKASH
550, GANGA VIHAR, T P NAGAR, PRAYAGRAJ, UTTAR
PRADESH, 211011

Roll No - 233

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM SUNDAR PRAJAPATI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL DUBEY
BEHIND ANIL AND COMPANY LAJPATPURA WARD
SAGAR, MADHYA PRADESH, 470002

Roll No - 234

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI M.P. DUBEY

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHUSH HAL
VILLAGE AND POST- BHAISANIISLAMPUR,
PS, THANA- BHAWAN, UTTAR PRADESH, 247777

Roll No - 235

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI IKBAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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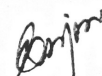
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP SINGH BAGHEL
WARD NO. 07, DEVI TALAB ROAD BUS STAND ,
BEOHARI , TAH.-BEOHARI, MADHYA PRADESH,
484774

Roll No - 236

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV PRATAP SINGH BAGHEL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

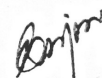
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANISHA
HAIDER NAGAR AMIPUR, NAGALA , NEAR SHIV
MANDIR,, UTTAR PRADESH, 245101

Roll No - 237

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SH. GOVIND SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 238

Candidate's Name & Address

MRS. ANJALI SAHAY
J.G.2/718-A VIKASPURI, NEW DELHI, DELHI, 110018

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ANAND TAHLAN

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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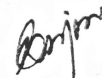
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMAKANT MISHRA
FLAT NO. 12, DDA FLATS , CHITRA VIHAR, DELHI,
110092

Roll No - 239

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. D. P. MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR TIWARI
A-370, SHANTIPURAM AWAS YOJANA, PHAPHAMAU,
UTTAR PRADESH, 211013

Roll No - 240

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DEVTA PRASAD TIWARI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEERAJ KUMAR
VILL- NIZAMPUR MAJRA, POST- FARMANA, TEH-
KHARKHODA, HARYANA, 131408

Roll No - 241

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAJENDER SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAMSHED
H.N.-12, SEC-48, NEAR TO DUDEX DOLLS SCHOOL,
HARYANA, 121001

Roll No - 242

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ALI MOHD.

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PUSHPENDRA KUMAR AGNIHOTRI
BY PASS ROAD, NEAR NEW GALLA MANDI,
SATTIPURA MAHOBA, UTTAR PRADESH, 210427

Roll No - 243

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI RAMESH CHANDRA AGNIHOTRI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR PATHAK
NEAR SHRI HANUMAN TEMPLE, SHANICHARI WARD,
MADHYA PRADESH, 470002

Roll No - 244

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHIV NARAYAN PATHAK

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR SHUKLA
C/O PANKAJ KUMAR TIWARI ADVOCATE 631/67,
BRAMH LOK, ISMAILGANJ, FAIZABAD ROAD, UTTAR
PRADESH, 226010

Roll No - 245

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LALJI SHUKLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

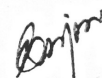
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DWIVEDI
75 B/3C, JONDHWAL, TAILIRGUNJ, UTTAR PRADESH,
211004

Roll No - 246

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURESH CHANDRA DWIVEDI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDIP SINGH SACHAN
RANI LAXMIBAI PARK, NEAR OLD RTO OFFICE,
UTTAR PRADESH, 210301

Roll No - 247

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGDISH SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RANA PARVEEN
NEAR JAMIY SCHOOL, MOTIBAG PAIGH,
RAJASTHAN, 304001

Roll No - 248

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI AZIZ KHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR
G-3, HILL VIEW APARTMENT, H.N.-1055/1, WARD-7,
MEHTA CHOUK, DELHI, 110030

Roll No - 249

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUDAMA SHARMA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RABINDRA TIWARY
H.N.-F-21, 2ND FLOOR, JAWAHAR PARK, KHANPUR,
NEAR DEVL ROAD, DELHI, 110080

Roll No - 250

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE JAGDISH TIWARY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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PAPER

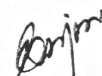
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRAMILA TANDAN
WARD-3, PATHARIA, POST AND TEH- PATHARIA,
CHHATTISGARH, 495335

Roll No - 251

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI SHYAMJI TANDAN

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KIRAN
H.N.-136, GALI NO.-2, RATAN VIHAR, NANGOLI,
DELHI,

Roll No - 252

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. SURAJ BHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDRA KUMAR SHUKLA
501, SUNDARAM, AMBEDKAR VIHAR, CHUFATKA,
UTTAR PRADESH, 211001

Roll No - 253

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAKASH CHANDRA SHUKLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIVYA PRAKASH
44/38, MAHAVIRAN GALI, MUTTHI GANJ, UTTAR
PRADESH, 211003

Roll No - 254

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE JAGESHWARI PRASAD

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

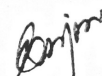
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. OM VIR SINGH VIMAL
29/1A, NAGLA KALAR, KHAIR, BY PASS ROAD, UTTAR
PRADESH, 202001

Roll No - 255

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MALKHAN SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date of Examination : 14th November, 2021

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PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UDAY KUMAR SHANDILYA
A-4, M-11A, SHALIMAR GARDEN, EXTN.-2,
SHAHIBABAD, UTTAR PRADESH, 201005

Roll No - 256

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TARKESHWER NATH TIWARY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANINDRA DUBEY
CHAMBER NO.-522, PATIYALA HOUSE COURT, DELHI,
110001

Roll No - 257

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LT. SH. AMLA DUBEY

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR SHUKLA
119/307 RAMNAGAR, DARSHAN PURWA, UTTAR
PRADESH, 208012

Roll No - 258

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI R.N. SHUKLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Date :

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV SINGH
10/1403, NEAR CMIT COLLEGE, VIVEKANAND
NAGAR, COLLEGE STADIUM ROAD, NORTH
KARAUNDIYA, MADHYA PRADESH, 486661

Roll No - 259

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BRIJWASI SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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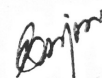
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAVENDU KUMAR MISHRA
C/O MR. BRAJESH RAI, 130 A/9/4, TELIYAR GANJ,
UTTAR PRADESH, 211004

Roll No - 260

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SANT KUMAR MISHRA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYENDRA KUMAR SHARMA
NEW CHAMBER NO-56, 2ND FLOOR, DISTRICT AND
SESSION COURT CAMPUS REWA, MADHYA PRADESH,
486001

Roll No - 261

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LAKSHESHWARI PRASAD SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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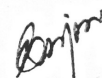
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR
B-340, PRABHU SADAN, GROUND FLOOR, HARI
NAGAR, DELHI, 110064

Roll No - 262

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. NARENDER KUMAR

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MASHKOOR ALAM
CHAMBER NO.- 361, NEW DISTRICT COURT
COMPLEX, 3RD FLOOR, NEW COURT, PUNJAB, 141010

Roll No - 263

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHD. TAYAB

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

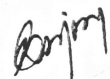
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHAKAR
CHAMBER NO. 24, NEW BUILDING DISTRICT COURT
RAJNAGAR, UTTAR PRADESH, 201002

Roll No - 264

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOTI LAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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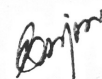
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 265

Candidate's Name & Address

MR. SHUCHENDRA KUMAR MISHRA
CIVIL COURT KESHKAL, CHHATTISGARH,

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHREE RAMASHRAY MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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TIME

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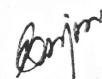
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR TIWARI
VILL- MAIDANI, SONAURI HOUSE, BANKAUIYA
ROAD, NEAR INDIAN GAS GODAM, MADHYA
PRADESH, 486001

Roll No - 266

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHRINIWAS TIWARI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

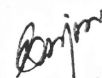
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDER
WB-106, 1ST FLOOR, SCHOOL BLOCK, SHAKARPUR,
DELHI, 110092

Roll No - 267

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KISHAN LAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT GUPTA
A-188, 1ST FLOOR, SEC-31, NOIDA, UTTAR PRADESH,
201301

Roll No - 268

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. RAJENDER PRASAD GUPTA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ONKAR PRASAD DUBEY
SHANKAR NAGAR, DHANGHAR DEEPA,
CHHATTISGARH, 496001

Roll No - 269

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHIV KUMAR DUBEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAI KUMAR SINGH
VILL- SARAYTIHATI, POST- KHAJURI, UTTAR
PRADESH, 230503

Roll No - 270

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DRIGPAL SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR SINGH
VILL-HARIHARPUR, POST- SAUNA, UTTAR PRADESH,
233221

Roll No - 271

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SATYA DEV SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARUV NARAYAN SHUKLA
BEHIND AGRAWAL NURSING HOME, 12/238,
KHUTEHLI, MADHYA PRADESH, 486001

Roll No - 272

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARAYAN PRASAD SHUKLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

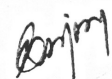
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
C-86, 1ST FLOOR, RAJPUT KHURD COLONY, NORTH
EXTN. CHHATTARPUR, DELHI, 110068

Roll No - 273

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM BAHADUR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARSH ARORA
ADARSH NAGAR COLONY, NEAR HOTEL PARK, REWA
ROAD, MADHYA PRADESH, 485001

Roll No - 274

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI OM PRAKASH ARORA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SARDAR SINGH RAWAT
VILL AND POST- LADPURA, VIA- GAGWANA,
RAJASTHAN, 305023

Roll No - 275

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MADAN SINGH RAWAT

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMJAD HUSSAIN
T-33 B, THIRD FLOOR, KHIRKI EXTENSION, MALVIYA
NAGAR, DELHI, 110017

Roll No - 276

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ANWAR ALI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR
H.N.- 248, VPO BANKNER, NEAR NARELA DELHI,
DELHI, 110040

Roll No - 277

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. HAWA SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR
1090, KHUNTETO KA MUHALLA, TEH-BASSI,
RAJASTHAN, 303301

Roll No - 278

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMAVATAR GUPTA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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Issuing Authority



Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 279

Candidate's Name & Address

MS. PRIYANKA TYAGI
H.N.-288-B, HOLAMBI KALAN, DELHI, 110082

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI VINIT KUMAR TYAGI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

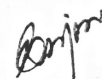
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARMENDRA KUMAR PANDEY
VILL-JONHI, POST-KACHOOR, MADHYA PRADESH,
486450

Roll No - 280

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHIV KUMAR PANDEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR MANISH
D-113, ROHIT APPARTMENTS, PLOT-30, SEC-10,
DWARKA, DELHI, 110075

Roll No - 281

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BINOD KUMAR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM JIYAWAN YADAVA
160 A, SALORI, TELIAR GANJ, UTTAR PRADESH,
211004

Roll No - 282

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LACHHIMAN YADAVA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK KUMAR
205, SECOND FLOOR, BLOCK-A, SEC-8, DWARKA,
DELHI, 110077

Roll No - 283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DURGA PARSAD

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

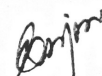
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR ABHINANDAN
D.P.O. OFFICE SATNA, COURT CAMPUS SATNA,,
MADHYA PRADESH, 485001

Roll No - 284

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHNA KUMAR SALHAITA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 285

Candidate's Name & Address

MR. SANJAY KUMAR
SHEIKHPURA, POST-BV COLLEGE, BIHAR, 800014

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BINDESHWARI PRASAD SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KANWAR PAL
VILL-KATHWALA, POST- MEHLALWALI, TEH-
JAGADHRI, HARYANA,

Roll No - 286

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM SARUP

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KESHAV KUMAR SINGH
N1/2A-3, GANGOTRI NAGAR NAGWA, LANKA, UTTAR
PRADESH, 221010

Roll No - 287

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHIVDUTT SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR
WARD-23, INFRONT OF RAJU PUNJABI, MOHALLA-
BARA- BAS, POST-KOTPUTLI, RAJASTHAN, 303108

Roll No - 288

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BRIJ MOHAN GOYAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AVINASH CHAND YADAV
SHIV 15/47 A-7, SHIV NAGAR COLONY, SHIV PUR,
UTTAR PRADESH, 221003

Roll No - 289

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI SHREE KRISHNA YADAV

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD KUMAR SINGH
PUBLIC PROSECUTOR D.S.C OFFICE D.R.M OFFICE
SAMASTIPUR BIHAR,, BIHAR, 848101

Roll No - 290

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRIKRISHNA SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. UMA RATHORE
C-39 DUGGAL COLONY DEVLI RAOD KHAN PUR NEW
DELHI, DELHI, 110062

Roll No - 291

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI S.D.S RATHORE

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIMA SINGH
FLAT NO 1004, Y-4 EROS SAMPOORNAM SECTOR-2
GREATER NOIDA WEST,, UTTAR PRADESH, 201009

Roll No - 292

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHYAM DEO SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHEELA
E-16A GALI NO-5 SADATPUR EXT, KARAWAL NAGAR
NORTH EAST DELHI, DELHI, 110094

Roll No - 293

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI BIR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SARITA DWIVEDI
333, AZAD WARD PIPARIYA, , MADHYA PRADESH,
461775

Roll No - 294

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI VEERENDRA DWIVEDI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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PAPER

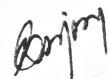
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR
B-27 DIVYANAGAR POST- KHORABAR,, UTTAR
PRADESH, 273010

Roll No - 295

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMASHISH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

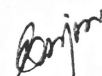
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR
C-8, LAWYERS CHAMBER JHARKHAND HIGH COURT
PO AND PS DORANDA,, JHARKHAND, 834001

Roll No - 296

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GOVIND SHARAN

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI
DPO OFFICE REWA IN FRONT OF DISTRICT COURT
REWA, KOTHI COMPOUND , MADHYA PRADESH,
486001

Roll No - 297

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVINDRA KUMAR TIWARI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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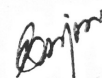
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR
VILLAGE - SUSUWAHI NEAR NASIRPUR PANCHAYAT
BHAWAN POST- DAFI , , UTTAR PRADESH, 221011

Roll No - 298

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HAZARI LAL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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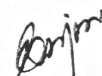
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Issuing Authority



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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SRIVASTAVA
VILLAGE PRANPUR, PO- SIDHAULI, SAHAJANWA PS-
HARPUR BUDHAT, , UTTAR PRADESH, 273209

Roll No - 299

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HEERA LAL SRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJENDRA KUMAR PATHAK
CHAMBER NO- 69 DISTRICT COURT CAMPUS SIDHI
TAH- GOPAD BANAS, , MADHYA PRADESH, 486661

Roll No - 300

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI MADAN MOHAN PATHAK

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

TIME

PAPER

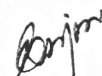
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SACHIN SUBNIS
H.NO-121 COLONY RAICANPURA, SHUJALPUR ,
MADHYA PRADESH, 465333

Roll No - 301

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SURYAKANT SUBNIS

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANJIT
16/244 DR. AMBEDKAR NAGAR SECTOR 5,, DELHI,
110062

Roll No - 302

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. CHARAN SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHUTOSH KUMAR
VILLAGE SHIVPUR PO- HATHIGAHAN , , UTTAR
PRADESH, 211013

Roll No - 303

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMA SHANKAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

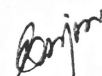
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR SHARMA
90/78, GROUND FLOOR MALVIYA NAGAR,, DELHI,
110017

Roll No - 304

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURESH KUMAR SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PURNENDU SHARAN
H.NO. 123 NEAR MANAV SEVA SADAN SUNDAY
MARKET RATU, , JHARKHAND, 835222

Roll No - 305

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT.KAPILESHWAR PRASAD

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK SONI
26 HOUSING BOARD COLONY, DEVJHIRI, SENDHWA,,
MADHYA PRADESH, 451666

Roll No - 306

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RADHESHYAM SONI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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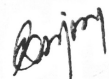
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR KAR
PLOT NO 168/2619 KRISHNA VIHAR DUMDUMA
BHUBNESHWAR KHURDA,, ODISSA, 751019

Roll No - 307

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PURUSOTTAM KAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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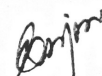
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RISHI DWIVEDI
PLOT NO 2145/15, ADARSH ENCLAVE INDRALOK
COLONY KRISHNA NAGAR, , UTTAR PRADESH, 226023

Roll No - 308

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM KUMAR DWIVEDI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

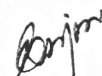
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SMT. RATNA SHARMA
F.C.I. COLONY, CHANGORA BHATA MAHADEV GHAT
ROAD,, CHHATTISGARH, 492013

Roll No - 309

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAMA PRASAD SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY MANI TRIPATHI
H.N.100Q NEW COLONY MADHOPUR PO-
GORAKHNATH,, UTTAR PRADESH, 273015

Roll No - 310

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI SURESH MANI TRIPATHI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA BHOOSHAN MISHRA
BEHIND OF HARIJAN THANA CIVIL LINE,, MADHYA
PRADESH, 485001

Roll No - 311

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI JAGMOHAN LAL MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPESH KUMAR
H.NO.612 RAILWAY COLONY NEW BASTI NEAR
TRIMURTI TEMPAL JAKHAL 125/33 TAH- TOHANA, ,
HARYANA,

Roll No - 312

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PARMA NAND

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date of Examination : 14th November, 2021

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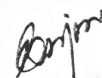
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR RAI
LANE NO 13 PLOT NO. 14 GANESHPURI COLONY
NASIRPUR PO- SUSUWAHI, , UTTAR PRADESH, 221011

Roll No - 313

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA BHAN RAI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NANDAN SHRIVASTAV
150 SHASTRI NAGAR, AKHBARPUR AMBEDKAR
NAGAR NEAR SARSWATI SHISHUMANDIR,, UTTAR
PRADESH, 224122

Roll No - 314

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUBHASH CHANDRA SHRIVASTAV

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FAIZAM AHMAD KHAN
H.NO.647/4 NEW REWARI MOH- HOLIGATE ETAH,,
UTTAR PRADESH, 207001

Roll No - 315

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. INAM AHMAD KHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNEESH BHASKAR
185, GROUND FLOOR DG-3 PARYAVARAN
APARTMENTS, VIKASPURI, DELHI, 110018

Roll No - 316

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI UPENDRA PRASAD

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PIYUSH ASTHANA
639/003 MAHADEV RESIDENCY SAROJ VIHAR MANAS
ENCLAVE CIMAP PO- OFFICE LUCKNOW, , UTTAR
PRADESH, 226015

Roll No - 317

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAKESH ASTHANA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

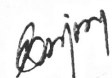
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARSINGH
VILL- CHHAPWA PO-BUDHI BELHER, , UTTAR
PRADESH, 272125

Roll No - 318

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DHANUSH DHARI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERAJ KUMAR JAISWAL
INFRONT OF KEWDA BADI SCHOOL NEAR BUS
STAND ,, CHHATTISGARH, 496001

Roll No - 319

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI JAGDISH PRASAD JAISWAL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR
VILLAGE- INAYAT NAGAR , POST- LONGI KALAN,
TEH.- THAKURDWARA, , UTTAR PRADESH, 244601

Roll No - 320

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HARPAL SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK TYAGI
MOH.-JAMNAWALA, THAKURDWARA, , UTTAR
PRADESH, 244601

Roll No - 321

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHADRAPAL SINGH TYAGI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JISHAN ALI
NEAR RAHAMANIYA I.C. MAIN MARKET
BHAGWANPUR, , UTTARAKHAND, 247661

Roll No - 322

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KHURSHED ALI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK KUMAR
OPPOSITE SIGNA ENCLAVE, NEAR SRIJAN X-RAY ,
VIDYAPATINAGAR, KANKEE ROAD,, JHARKHAND,
834008

Roll No - 323

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BIMAL KUMAR

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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8:00 A.M. to 11:00 A.M.

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR
CHO. NO. 11 NEW BUILDING CIVIL COURT
RAJNAGAR,, UTTAR PRADESH, 201002

Roll No - 324

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGAT SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

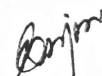
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY BHUSHAN UPADHYAY
PLOT NO. 11, MALTI NIKUNG, BHANU ENCLAVE,
NEEWA OPPOSITE TO DULIA DEVI SCHOOL
DHOOMANGANJ, , UTTAR PRADESH, 211001

Roll No - 325

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARENDRADEO UPADHYAY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

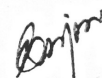
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAROJ RANI
534, GALI NO. 12 SHIVPURI, SECTOR 09, VIJAY
NAGAR, , UTTAR PRADESH, 201009

Roll No - 326

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MOOLCHAND PAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

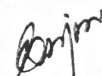
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Paper I LAW

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR
VPO - KHANPUR, NEAR GARHSHANKAR, , PUNJAB,
144527

Roll No - 327

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHAMAN LAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ZAMIR AHMAD
CHAMBER NO. 677, WESTERN WING, TIS HAZARI
COURT , , DELHI, 110054

Roll No - 328

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KHALIL KHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR SAKET
CHAMBER NO. 265, WESTERN WING, TIS HAZARI
COURTS,, DELHI, 110054

Roll No - 329

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SATYA NARAYAN GUPTA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNESH KUMAR
FLAT NO. S-12, PLOT NO. 1/32, SECTOR NO. 02 ,
RAJENDRA NAGAR SHAHIBABAD,, UTTAR PRADESH,
201005

Roll No - 330

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAJENDRA UPADHYAY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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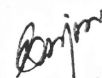
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR
VILLAGE- ABDULPUR, POST- FALOUDA,, UTTAR
PRADESH, 251307

Roll No - 331

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. MAHAVIR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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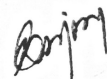
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Registrar General

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Date :

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SIDHARTH MOHAN
SHAIL JAGAT GYAN DEEP SCHOOL, NEAR DHUM
BABA MANDIR, MIDDHI BALIA, , UTTAR PRADESH,
277001

Roll No - 332

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIVEK MOHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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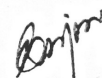
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MRS. ANSHU SHARMA GILL
HNO. 28, RADHASAMI VILLA, BARSANA ENCLAVE,
MOHABA BAZAR,, CHHATTISGARH, 492099

Roll No - 333

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI JASVINDER SINGH GILL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Photograph

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAGESH KUMAR DIWEDI
VILLAGE AND POST- BHELAUJI BUZURGE, VAYA AND
THANA - LOTANBAZAR, , UTTAR PRADESH, 272208

Roll No - 334

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAGANNATH PRASAD DWIVEDI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

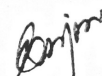
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV KUMAR
B-34, H.NO. 5942, STREET NO. 16, LUXMI NAGAR
NEAR SKY WAY SCHOOL, HAIBOWAL KALAN,,
PUNJAB, 141001

Roll No - 335

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. JAWALA PARSAD

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

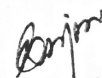
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY SINGH
PLOT NO. 9, SAKET NAGAR COLONY, LANKA, ,
UTTAR PRADESH, 221005

Roll No - 336

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SABHAJEET SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR SINGH
B-13/66 , SONARPURA, BHELUPUR, , UTTAR PRADESH,
221001

Roll No - 337

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARENDRA PRATAP SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESHWAR SINGH
VILLAGE AND POST-CHAKAIPUR, DEOHOUNA,
THANA- ADALHAT, UTTAR PRADESH, 231302

Roll No - 338

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TEJBALI SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY
139F/3 RASULABAD, PO-CAVALRY LINES,, UTTAR
PRADESH, 211004

Roll No - 339

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI PARASURAM PANDEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY
123/1 TRIPATHI BHAWAN RASOOLABA TELIYARGANJ,
UTTAR PRADESH, 211004

Roll No - 340

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SHANKER PANDEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARPANA MISHRA
11/262, NEAR K.PATHAK COACHING TILAK NAGAR,
MADHYA PRADESH, 486001

Roll No - 341

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PRADEEP KUMAR MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AWNISH SHANKAR
TABLE NO. 14, ADVOCATES ASSOCIATION (MAIN
HALL) JHARKHAND HIGH COURT, , JHARKHAND,
834002

Roll No - 342

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI MURARI SHANKAR

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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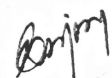
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Paper II LAW

Issuing Authority



Registrar General

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..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUNAL VERMA
SHOBHA NIWAS, NEAR HILL GROVE SCHOOL, P.O.
KAMLANAGAR, SANJAULI,, HIMACHAL PRADESH,
171006

Roll No - 343

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. P.S. VERMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

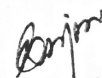
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YAGYESH KUMAR VAIRAGI
151, MAHARSHI DAYANAND MARG TOPKHANA,,
MADHYA PRADESH, 457001

Roll No - 344

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BALKRISHAN VAIRAGI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR PATEL
WARD NO. 01 AT POST RAMANUJGANJ,,
CHHATTISGARH, 497220

Roll No - 345

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAMKRISHNA PATEL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARCHANA TRIPATHI
87/2 D K SARVODYA NAGAR ALLAHPUR,, UTTAR
PRADESH, 211006

Roll No - 346

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI R.N.M. TRIPATHI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 347

Candidate's Name & Address

MR. ABHAY SHARMA
H.NO. 221, BRAHMPURI ,, UTTAR PRADESH, 251001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUKHBIR SINGH SHARMA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI
C/O KIRANBALA GOSWAMI NAYA SARKANDA
JABDAPARA GALI NO. 1, CHHATTISGARH, 495001

Roll No - 348

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GIRIJANAND TIWARI

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUKUL BISWAS
VILL. P.V. 115 POST.PAKHANJUR, CHHATTISGARH,
494776

Roll No - 349

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ABHIMANYU BISWAS

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR MISHRA
VILLAGE MATPURWA POST-KATA P.S. CHANDAULI,,
UTTAR PRADESH, 232104

Roll No - 350

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJENDRA MISHRA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR
VILLAGE- PREM NAGAR TEHSIL BHIWANI,
HARYANA, 127031

Roll No - 351

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRAMILA SHARMA
E.W.S. 55 HOUSING BOARD ,, MADHYA PRADESH,
461001

Roll No - 352

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MADAN GOPAL SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FAIM KHAN
BEHIND GARIB NAWAZ TOUR AND TRAVHALS
GANDHI NAGAR KALI BADI CHOWK,,
CHHATTISGARH, 492001

Roll No - 353

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHAMEEM KHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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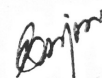
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. ANJUBALA PRADHAN
QRS. NO. MIG-II/184 PHASE-III KALINGAVIHAR
CHHEND P.O. ROURKELA -15, ODISSA, 769015

Roll No - 354

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI ARJUN NARAYAN LAL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SANGITA GHAI
DISTRICT PROSECUTION OFFICE , MADHYA
PRADESH, 482001

Roll No - 355

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI HARBHAGWAN GHAI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MR. GAURAV JAIN
PARTAP KUNJ H.NO. 1037/20 DURGA COLONY
SONEPAT STAND,, HARYANA, 124001

Roll No - 356

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. RAKESH JAIN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 357

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. AMIT SINGH
E-1 SUJAN SINGH PARK, HARYANA, 131001

Father's / Husband's Name :

SHRI AJIT SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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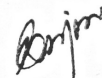
8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK SHARMA
20, BRIJ NAGAR JUNCTION ROAD,, UTTAR PRADESH,
281001

Roll No - 358

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BRIJ BHUSHAN

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHAN PRATAP SINGH
H.NO. 398 KRISHNA NAGAR PATIYALI GATE ETAH,
UTTAR PRADESH, 207001

Roll No - 359

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHAGWAN SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DAYANAND SINHA
C/O SRI RAJESH KUMAR ADVOCATE CHAMBER NO. 1
A DISTRICT BAR ASSOCIATION CIVIL COURT, BIHAR,
800004

Roll No - 360

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAJDEO SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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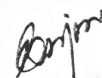
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEHA NAGPURE
DUTT BUNGALOW NO.10 IN FRONT OF ICE FACTORY
MANDLA ROAD TILHARI, MADHYA PRADESH, 482020

Roll No - 361

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI KHEM LAL NAGPURE

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GOURI SHANKAR PATEL
PAIT RAM PATEL PARA, DAROGA PARA,
CHHATTISGARH, 496001

Roll No - 362

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI JUGAL KISHORE PATEL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIGYA VYAS
NEAR B.K. EMPIRE PINK CITY KAJARWARA BILHARI,
MADHYA PRADESH, 482001

Roll No - 363

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI M.P. VYAS

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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PAPER

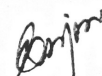
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DABLU RAM NAGE
SANT MOTHER TERESA WARD NO. 4 FUNDURDIHARI
AMBIKAPUR P.O. NAWAPARA AMBIKAPUR,
CHHATTISGARH, 497001

Roll No - 364

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. SHANKAR RAM

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

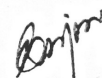
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV PANDEY
FLAT -101-B RAJNI VILLA GOYAL NAGAR,, MADHYA
PRADESH, 452016

Roll No - 365

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAGWAN SHARAN PANDEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

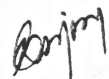
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJITESH TIWARI
PLOT - 29 SHRI NAGAR SECTOR II KAMLA NEHRU
WARD MALGODAM ROAD KACHPURA,, MADHYA
PRADESH, 482003

Roll No - 366

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH SHARMA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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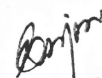
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR SINGH
VILLAGE OBARI POST BALRAMPUR THANA
BALRAMPUR TAHSIL BALRAMPUR, CHHATTISGARH,
497119

Roll No - 367

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GIRDHAR SINGH

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date of Examination : 14th November, 2021

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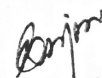
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NAMITA MISHRA
PROSECUTION OFFICE DIST. COURT ,, MADHYA
PRADESH, 482001

Roll No - 368

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI DHARMESHWER MISHRA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD EHTESHAM
B-34 VIDHI VIHAR SOCIETY ADVOCATES RESIDENCY
SECTOR P-142 GREATER NOIDA, , UTTAR PRADESH,
201310

Roll No - 369

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHAH ABDUL ALEEM

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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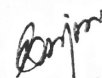
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NISHANT SINGLA
GF-2 PLOT NO. 735 SECTOR 5 VAISHALI,, UTTAR
PRADESH, 201010

Roll No - 370

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGMOHAN SINGLA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 371

Candidate's Name & Address

MR. ASHISH GOYAL
KA- 56 KAVI NAGAR ,, UTTAR PRADESH, 201002

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE MR. D.N. GOYAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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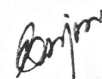
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SAYMA BI
A02 AZAD SOCIETY BEGUMPUR SURAJPUR GREATER
NOIDA,, UTTAR PRADESH, 201306

Roll No - 372

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI BABAR ALI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

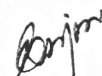
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REENA RANI
H.NO. 346 SHIBBAN PURA CHOWK PATEL MARG, ,
UTTAR PRADESH, 201001

Roll No - 373

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ONKAR SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. POONAM GUPTA
39 JAIN NAGAR PACHWATI EXT.G.T. ROAD NEAR MRF
TYAR SHOROOM, , UTTAR PRADESH, 201001

Roll No - 374

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VIJAY GUPTA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARINDER KUMAR
H.NO. 24 ST NO. 8 BASTI TANKAN WALI , PUNJAB,
152001

Roll No - 375

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BALDEV RAJ SHARMA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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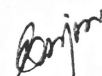
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNISH SHARMA
H.NO. 1627 SAINI VIHAR PHASE-3 BALITANA TEHSIL
DERA BASSI , PUNJAB, 140604

Roll No - 376

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN KUMAR SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURENDER KUMAR
CHAMBER NO. 1306 ROHINI COURT COMPLEX,
DELHI, 110086

Roll No - 377

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. MOHAN SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. BHAWANA SINGH POSWAL
C/O ASHISH SHARMA 55/94, PANCHWATI MARG OPP.
ICICI BANK HEERA PATH MANSAROVAR,
RAJASTHAN, 302020

Roll No - 378

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAM SINGH POSWAL

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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TIME

PAPER

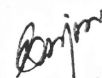
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHAN CHANDER SHARMA
9, JAIN GARDEN BADANPURA ,, RAJASTHAN, 302002

Roll No - 379

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHREE GHASILAL SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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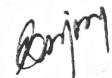
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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR PANDEY
NEAR OLD PALACE TARAN TAARAN MARG , ,
MADHYA PRADESH, 475661

Roll No - 380

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BAL KRISHNA PANDEY

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL KUMAR
CHAMBER NO. 1025 10TH FLOOR LAWYERS
CHAMBER BLOCK DISTRICT COURT ROHINI,, DELHI,
110085

Roll No - 381

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE DAYA SHANKER VERMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEETU BANSAL
A-188 FIRST FLOOR SECTOR 31 NOIDA,, UTTAR
PRADESH, 201301

Roll No - 382

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAM RATTAN BANSAL

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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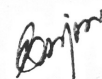
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 383

Candidate's Name & Address

MRS. SANTOSH
46 PARK END MAIN VIKAS MARG, , DELHI, 110092

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI A. ALI NIZAM

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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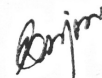
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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. CHANDER PRABHA
VILLAGE AND POST OFFICE KANGAN HERI, , DELHI,
110071

Roll No - 384

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. YAD RAM SHARMA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

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**HIGH COURT OF CHHATTISGARH
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ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS KUMAR DOOHAN
RZH- 710E, GALI NO. 3 STR CHHOTU RAM MARG
RAJNAGAR-II PALAM COLONY, , DELHI, 110077

Roll No - 385

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. RAM RATTAN DOOHAN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
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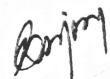
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 386

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. RAKESH KUMAR MAURYA
HOUSE NO. 597 BLOCK-I SHAKURPUR, , DELHI, 110034

Father's / Husband's Name :
SHRI SH. LAKHMI CHAND

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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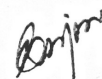
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA KUMAR GOUR
112 B D.D.A. FLATES PITAMPURA VILLAGE, DELHI,
110034

Roll No - 387

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHAVIR PRASAD GOUR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 388

Candidate's Name & Address

MR. SUKESH KUMAR MISHRA
SWETABH B-4 SF LAJPATNAGAR-I, DELHI, 110024

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BIJAY KUMAR MISHRA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGJIT SINGH
GALI NO-4, DEV NAGAR JHAJJAR ROAD
BAHADURGARH, HARYANA, 124507

Roll No - 389

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LACHHMAN SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RITU JAIN
H.NO.- 1/10401, STREET NO. - 3 , MOHAN PARK, NAVIN
SHAHDARA, DELHI -32, DELHI, 110032

Roll No - 390

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. J.K. JAIN

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITESH TYAGI
CHAMBER NO. L 27 TIS HAZARI COURT, DELHI,
DELHI, 110054

Roll No - 391

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHENDRA SINGH TYAGI

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL GUPTA
GALI NO.- 2, SAKET VIHAR COLONY , SASNI GATE ,
AGRA ROAD, UTTAR PRADESH, 202001

Roll No - 392

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHYAM GUPTA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

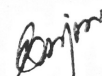
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH SHRIVASTAVA
D- MIG- 9, AYODHYA NAGAR, BHOPAL, MADHYA
PRADESH, 462041

Roll No - 393

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DR. AMBRISH KUMAR SHRIVASTAVA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KAUSHIK
MOH. KESHAVA NAGAR, GALI NO. 3 NEAR RATNA
AND OM HOSPITAL, NARNAUL, HARYANA, 123001

Roll No - 394

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMRAO SINGH KAUSHIK

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM ROOP MEENA
V./P- NIZAMPUR, VIA-DIDWANA, TEH- LALSOT,
RAMGARH PACHAWARA, RAJASTHAN, 303511

Roll No - 395

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUKH DEV MEENA

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 396

Candidate's Name & Address

MR. SANOJ KUMAR SINGH
AT- NUMER, PO- NUMER, PS- BARHAT, BIHAR, 811313

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LAL KISHOR PRASAD SINGH

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

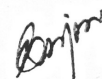
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
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9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP SINGH
H.NO.- 343/ 114 GALI NO. 6 ADARSH NAGAR, SONIPAT,
HARYANA, 131001

Roll No - 397

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI DAYA NAND

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANSHU SHUKLA
FLAT NO.- 514 , BLOCK- E PKT-3 PARADISE
APARTMENT, SECTOR 18, ROHINI, DELHI, 110089

Roll No - 398

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVI SHANKER SHUKLA

Examination Centre :

ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY
AT-CHHOTA BRAHMPUR POST- CHAPRA P.S.
BHAGWAN BAZAR, BIHAR, 841301

Roll No - 399

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMJEE PANDEY

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MRIDUL KUMAR
MOH. PRABHUDAYAL, JAHANGIRABAD, UTTAR
PRADESH, 203394

Roll No - 400

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAKESH KUMAR

Examination Centre :
ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC.
SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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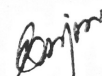
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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